

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 02
CP No. (IB)- 59/9/JPR/2023
Under Section 9 of IBC, 2016**

In the matter of:

M/s Srinath Spinners Pvt. Ltd.

... Operational Creditor

Versus

M/s Modern Denim Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : none appeared

For the Corporate Debtor : none appeared

ORDER

None appeared on behalf of both the parties at the time of hearing. In the interest of justice post this matter on 04.12.2023.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(Dr. P.S.N. Prasad)
Judicial Member

November 10, 2023